

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/84/(IB)/2017

NAME OF THE PETITIONER(S)

: CREATIVE LTD

NAME OF THE RESPONDENT(S)

: INTAN EXIM PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

SIGNATURE

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REPRESENTATION BY WHOM

P. V. Balakubramanian Advicate for Perinone

ORDER

Shri P V Balasubramanian, counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner is directed to issue private notice to the respondent for their presence and submissions on the next date of hearing. The Registry is also directed to send notice to the respondent. Put up on 26.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)